

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

RCP(IB)/1(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21ST MARCH 2024, 10:30 A.M

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| IN THE MATTER OF | KELLER GROUND ENGINEERING INDIA PVT. LTD. VS SIMPLEX INFRASTRUCTURES LIMITED |
| UNDER SECTION | IBC UNDER SEC 9 |

Appearances (via video conferencing/physically)

Mr. Gokul Holani, Adv.] For the Operational Creditor
Ms. Anshumala Bansal, Adv.]
Ms. Prarthana S. Roy, Adv.]

Mr. Joy Saha, Sr. Adv.] For the Corporate Debtor
Mr. Snehashis Sen, Adv.]

ORDER

1. Ld.Sr. Counsel /Counsel on both sides present.
2. Ld. Counsel appearing for the Corporate Debtor has handed over a Demand Draft bearing no. 64935 dated 20/03/2024 drawn on Punjab National Bank for an amount of Rs.45,00,000/- (Rupees Forty Five Lakhs only) to Ld. Counsel for the Operational Creditor in the open Court.
3. Ld.Counsel appearing for the Operational Creditor upon instructions from his client accepts this draft and the amount therein on behalf of his client.
4. In view of this, Ld. Counsel for the Operational Creditor seeks to withdraw this petition. Accordingly, this petition is dismissed as withdrawn.
5. File be consigned to record.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**